

BENCH-I

107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.300/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company	44 Noida Infratech (Two) Pvt Ltd-Vs-Falcon Consultancy Pvt Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

DEEPNATH Roy CHOWDHURY, Adv
AYAN CHAKRABORTY, Adv.
HARE RAM SINGH, Adv.

for financial
Creditor.

Vijai Singh
Adv.

ORDER

Ld. Counsel for the Financial Creditor is present.

Heard. Reserved for Order.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)